

ITEM NO.52

REVISED
COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).2446/2020

(Arising out of impugned final judgment and order dated 09-04-2019
in CRLA No.133/1991 passed by the High Court Of Judicature At
Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RANVEER & ORS.

Respondent(s)

(With applns for c/delay in filing SLP and exemption from filing
O.T)

Date : 31-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Ratnakar Dash, Sr. Adv.
 Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Tag with SLP(Cr1.) No.6473 of 2019.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master

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